

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 27994/2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nisha Devi

D/O Shri Bishan Dass

R/O Vill. Nandpur, P.O Nandpur, Tehsil Arnia, District Jammu

vide Notification No.1523 of 2021/RG/LP Dated 17.12.2021 has been declared as Absolute/Final after condonation of delay.

By Order


Assistant Registrar (L.P)

No: 51577-Q3 /RG/LP Dated: 19.11.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nisha Devi, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 22004/2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rebal Ahmed Malik
S/O Shri Aftab Ahmed Malik
R/O H.No.120, Ward No. 05, Ghambir Mughlan, Tehsil Manjakote,
District Rajouri

vide Notification No.54 of 2022 RG/LP Dated 23.02.2022 has been declared as Absolute/Final after condonation of delay.

By Order


Assistant Registrar (L.P)


No: 51524-90 /RG/LP Dated: 19.11.2024

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, District Bar Association, **Rajouri**
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rebal Ahmed Malik, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2801 of 2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vijeet Singh
S/O Shri Rattan Singh
R/O Karmail, Tehsil Assar, District Doda.

vide Notification No.355 of 2023 RG/LP Dated 14.02.2023 has been declared as Absolute/Final after condonation of delay.

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Assistant Registrar (L.P)

No: 51591-97 /RG/LP Dated: 19.11.2024

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, District Bar Association, **Doda**
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vijeet Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2802 of 2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Viren Mahajan
S/O Shri Jugal Kishore Gupta
R/O H.No.121, Sector-1, Channi Himmat, Tehsil Bahu, District Jammu

vide Notification No.1571 of 2021 RG/LP Dated 17.12.2021 has been declared as Absolute/Final after condonation of delay.

By Order


Assistant Registrar (L.P)

No: 51590-604 /RG/LP Dated: 19.11.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Viren Mahajan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 28039/2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Anita Kumari
D/O Shri Chuni Lal
R/O H.No.119, Sec. No.2, Govind Nagar, Near Revenue Complex,
TalabTillo Tehsil & District Jammu.

vide Notification No.1008 of 2023 RG/LP Dated 01.06.2023 has been declared as Absolute/Final after condonation of delay.

By Order


Assistant Registrar (L.P)

No: 51605-11 /RG/LP Dated: 19.11.2024

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Anita Kumari**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 2804 of 2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahul Dev Singh
S/O Shri Pritam Singh
R/O Sarangdhar, Bakal, Tehsil Bhomag, District Reasi -182311

vide Notification No.53 of 2022 RG/LP Dated 23.02.2022 has been declared as Absolute/Final after condonation of delay.

By Order


Assistant Registrar (L.P)

No: 51612-18 /RG/LP Dated: 19.11.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rahul Dev Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 28054/2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Palvi Sharma
D/O Shri Sanjeev Kumar
R/O Siot, Tehsil Siot District Rajouri

vide Notification No.1969 of 2023/RG/LP Dated 12.09.2023 has been declared as Absolute/Final after condonation of delay.

By Order


Assistant Registrar (L.P)

No: 51619-25 /RG/LP Dated: 19.11.2024

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1. Principal District and Sessions Judge, **Rajouri**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, District Bar Association, **Rajouri**
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Palvi Sharma**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2806 of 2024 /RG/LP Dated: 19.11.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Akshay Mattoo
S/O Shri Ramesh Mattoo
R/O H.No-83, Lane No.2B/6, Roop Nagar Enclave, Jammu.

vide Notification No.43 of 2023/RG/LP Dated 10.02.2023 has been declared as Absolute/Final after condonation of delay.

By Order

(Signature)
Assistant Registrar (L.P)

No: 51626-32 /RG/LP Dated: 19.11.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Akshay Mattoo, Advocate**
.....for information and necessary action.

(Signature)
Assistant Registrar (L.P)